

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 24

Dated Guwahati, the 18th June, 2010

Hon'ble Mr. Justice Ranjan Gogoi, Seniormost Judge of the Gauhati High Court has assumed the charge of the office of the Chief Justice (Acting) of the Gauhati High Court (High Court of Assam, Nagaland, Meghalaya, Manipur, Tripura, Mizoram, and Arunachal Pradesh) on 18th day of June, 2010 as per the Govt. of India's Notification No. K. 11019/2/2010-US.II dated 17th June, 2010, issued by the Deputy Secretary to the Govt. of India, Ministry of Law & Justice (Deptt. of Justice), New Delhi.

Sd/- D.C. Choudhury,
REGISTRAR GENERAL
GAUHATI HIGH COURT, GUWAHATI

Memo No. HC.III – 21/2009/ 2027 – 2062 / Dated Guwahati, the 18th June, 2010

Copy to: -

1. The Secretary to the Govt. of India, Ministry of Law & Justice (Deptt. of Justice), Jaisalmer House, New Delhi with reference to Notification No K. 11019/2/2010-US.II dated 17th June, 2010.
2. The Deputy Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to his Notification No K. 11019/2/2010-US.II dated 17th June, 2010.
3. The Secretary General, Supreme Court of India, New Delhi.
4. The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
5. The Chief Secretary to the Govt. of Nagaland, Kohima.
6. The Chief Secretary to the Govt. of Meghalaya, Shillong.
7. The Chief Secretary to the Govt. of Manipur, Imphal.
8. The Chief Secretary to the Govt. of Tripura, Agartala.
9. The Chief Secretary to the Govt. of Mizoram, Aizawl.
10. The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
11. The Commissioner & Secretary to the Governor of Assam, Raj Bhavan, Guwahati.
12. The Special Secretary to the Governor of Nagaland, Kohima.
13. The Special Secretary to the Governor of Meghalaya, Shillong.
14. The Special Secretary to the Governor of Manipur, Imphal.
15. The Special Secretary to the Governor of Tripura, Agartala.
16. The Secretary to the Governor of Mizoram, Aizawl.
17. The Secretary to the Governor of Arunachal Pradesh, Itanagar.
18. The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
19. The Secretary to the Chief Minister, Nagaland, Kohima.
20. The Secretary to the Chief Minister, Meghalaya, Shillong.
21. The Secretary to the Chief Minister, Manipur, Imphal.
22. The Secretary to the Chief Minister, Tripura, Agartala.
23. The Secretary to the Chief Minister, Mizoram, Aizawl.
24. The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
25. The Registrar, High Court of _____.
26. The Accountant General (A&E), Assam Beltola, Guwahati with a copy of Notification No K. 11019/2/2010-US.II dated 17th June, 2010. He is requested to issue a pay slip in favour of Hon'ble Mr. Justice Ranjan Gogoi, Chief Justice (Acting) of the Gauhati High Court immediately.
27. The Registrar (_____), Gauhati High Court, Guwahati.
28. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Shillong Bench, Shillong / Imphal Bench, Imphal / Agartala Bench, Agartala / Aizawl Bench, Aizawl.
29. The Joint Registrar (Admn.), Gauhati High Court, Guwahati.
30. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
31. The Deputy Registrar-cum-Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
32. The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
33. The System Analyst, Gauhati High Court, Guwahati.
34. The Private Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
35. The Private Secretary to Hon'ble Mr/Mrs. Justice _____.
36. The Superintendent (_____), Gauhati High Court, Guwahati.

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REGISTRAR GENERAL
GAUHATI HIGH COURT, GUWAHATI

18/6/10